$f \mathfrak{L} \mathfrak{L} \mathfrak{L} \mathfrak{L} \mathfrak{L} \mathfrak{H} 375$ -F. SHRI SHAMIM HASH-MI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that common Chairman of NDDB and GCMMF bad given a clarion call for freeing cooperatives from bureaucratic controj (B.P.O. 31st August, 1991);

(b) whether Government propose to free GCMMF from one man rule perpetrated since 1947 or so; and

(c) whether Government also propose to free NDDB from one man rule since 1967 as provided under new NDDB Act (1987)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) According to a news item appeared in the Business and Political Observer dated 31st of August, 1991, the Chairman of NDDB emphasised the need to liberate the cooperatives from the control of bure-augracy and politicians.

(b) The GCMMF is managed by the Board of Management duly elected by the members according t_0 Rules.

(c) No, Sir.

12.00 NOON

PAPERS LAID ON THE TABLE

SHRI SUBRAMANIAN SWAMY; What happened to my breach of privilege notice? You would have seen the *Indian Express* today. The entire reply is there.

(The Deputy Chairman in the Chair)

- Report (1989-90) of the Banaras Hindu University, Varanasi, and related papers.
- II. Report and Accounts (1990-91) of the Board of Practical Training (Eastern Region), Calcutta and relateed papers.

 $f \mathfrak{L} \mathfrak{L} \mathfrak{L} \mathfrak{Previously}$ Unstarred Question 3811, transferred from the 26th March, 1992.

III. Accounts (1990-91) of the University of Hyderabad and related papers.

on the Table

- IV. Accounts (1989-90) of the Indira Gandhi National Open University, New Delhi and related papers.
- V. Report and Accounts (1989-90) of the Sports Authority of India, New Delhi and related papers.
- VI. Report (1989-90) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat and related papers.
- VII. Accounts (1989–90) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat and related papers.

L THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): Madam, I lay on the Table--

A copy each (in English and Hindi) of the following papers:-

- (I) (a) Annual Report of the Banaras Hindu University, Varanasi, for the year 1989-90.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the pepers mentioned at (a) above. [Placed in Library. See No. LT-1684/ 92].
- (1i) (a) Annual Report and Accounts of the Board of Practical Training (Eastern Region), Calculta, for the year 1990-91, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1488/ 92].

- (III) (a) Annual Accounts of the University of Hyderabad, for the year (1990-91) together with the Auditors' Report on the Accounts, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
 - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. LT-1585/92.]
- (IV) (a) Annual Accounts of the Indira Gandhi National Open University, New Delhi, for the year 1989-90 and the Audit Report thereon, under subsection (4) of section 29 of the Indira Gandhi National Open University Act, 1985.
 - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. LT-1561/92].
- (V) (a) Annual Report and Accounts of the Sports Authority of India. New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1587/ 92].
- (VI) (a) Annual Report of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1989-90.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1682/92].

- (VI) (a) Annual Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1989-90 and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers meationed above. [Placed in Library. See No. LT-1586/92]
- I. Report (1990-91) of the Visvesvaraya Regional College of Engineering, Nagpur and related papers.
- II. Accounts (1988-89) of the Regional Engineering College, Silchar and related papers.
- III. Report and Accounts (1989-90) of the Technical Teachers Training Institute, Madras and related papers.
- Report and Accounts (1990-91) of the Indian Institute of Management, Ahmedabad and related papers.
- V. Meinorandum of Understanding (1991-92) between the Department of Education and the Educational Consultants India Limited.
- vI. Notification publishing the International Copyright Order, 1991.
- VII. Notification publishing the Delhi School Education (Amendment) Rules, 1990 and related papers.

- (a) Annual Report of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1990-91.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1683/92].